# GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 825 TO BE ANSWERED ON 07.02.2022

## **Compensatory Afforestation Scheme**

### 825. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the steps taken by the Government to ensure correction of inaccurate implementation of the Compensatory Afforestation Scheme;
- (b) whether the files uploaded to the e-Green Watch portal are not accessible and if so, the steps taken to resolve this issue;
- (c) whether the Ministry has taken up any steps to follow up on afforested land and if so, the details thereof;
- (d) the proportion of incorrect data in the afforestation taken up in Andhra Pradesh;
- (e) whether any steps are being taken to improve the correctness of data on afforestation in Andhra Pradesh and if so, the details thereof and if not, the reasons therefor; and
- (f) the steps taken to resolve incorrect implementation of compensatory afforestation in Andhra Pradesh?

### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

- (a) to (c) Compensatory Afforestation are being taken up by the State Forest departments as per Annual Plan of Operation approved under Compensatory Afforestation Fund Act and Rules. Plantations raised under CAMPA fund are regularly monitored by State Forest Departments through internal monitoring and evaluation mechanism of the States, by Forest Survey of India (FSI) through analysis of polygons uploaded on e-Green watch portal and also through third party monitoring by external agencies. The polygons uploaded by States/ UTs are verified after ground truthing. The analysis of plantations is available on e-Green Watch portal (<a href="www.egreenwatch.nic.in">www.egreenwatch.nic.in</a>). Moreover, no incidences of inaccurate implementation of Compensatory Afforestation have been reported so far.
- (d) to (f) As per information received from Andhra Pradesh State CAMPA Authority, there is no incorrect data regarding afforestation taken up in Andhra Pradesh. State Forest Department through training and capacity building of field functionaries, and also through Geomatic center and IT Wing ensure the correctness of data on afforestation.

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